GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 1916 TO BE ANSWERED ON 07.08.2024

PRADHAN MANTRI MATRU VANDANA YOJANA (PMMVY)

1916. SHRI BEEDHA MASTHAN RAO YADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is aware that under National Food Security Act (NFSA), only maternity entitlement is available for all women, currently at ₹6,000 for pregnant and lactating women but scheme notified for this purpose, the Pradhan Mantri Matru Vandana Yojana (PMMVY) limits the benefit only to the first birth and has also reduced it to ₹5,000;
- (b) if so, the reasons therefor;
- (c) whether Government is aware that state of Andhra Pradesh has increased it to ₹20,000 under scheme and is applicable to two children; and
- (d) if so, whether Government plans to extend the same across the country?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI ANNPURNA DEVI)

(a) & (b) The Pradhan Mantri Matru Vandana Yojana (PMMVY) is being implemented as per provision under Section 4 of the National Food Security Act (NFSA), 2013 which provides for financial support for pregnant and lactating mothers.

Under, PMMVY maternity benefits of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiary receives the remaining cash incentive as per approved norms towards Maternity Benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl to promote positive behavioural change towards girl child.

(c) As per the information received from the Government of Andhra Pradesh, the State Government of Andhra Pradesh is implementing, in addition to PMMVY and JSY, a State Sponsored Maternity Benefit Scheme, namely, Dr. Nandamuri Taraka Rama Rao (NTR) Vaidya Seva under which ₹5,000/- is given as sustenance allowance to all pregnant women who deliver in public and private empanelled facilities in the State.

(d) At present, no such proposal is under consideration of the Ministry.
